

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/01096/2017

HYDERABAD, this the 18th day of January, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member



Ulli Mallaiah S/o Late Ulli Rajaiah,
Aged about 43 years, GDS BPM,
Tunki BO, A/w Koddlakal S.O. 502 336,
Medak Division.

...Applicant

(By Advocate : Mr. M. Venkanna)

Vs.

1. Union of India, represented by
Its Secretary to the Govt. of India,
Ministry of Communications & IT,
Department of Posts – India,
Dak Bhavan, Sansad Marg,
New Delhi -110001.
2. The Chief Postmaster General,
Telangana Circle, Dak Sadan, Abids,
Hyderabad – 500001.
3. The Postmaster General,
Hyderabad H.Q. Region,
Hyderabad – 500001.
4. The Superintendent of Post Offices,
Medak Division, MEDAK – 502 110.
5. The Superintendent of Post Offices,
Hanamkonda Division,
HANAMKONDA – 506 001.
6. Smt.T.Rani, GDS BPM,
Adavikeshavpur BO,
A/w Jangaon Bazaar SO.

...Respondents

(By Advocate : Mrs. L. Pranathi Reddy, Addl. CGSC)

ORAL ORDER
(As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)

Through Video Conferencing:



Mr. M. Venkanna, learned counsel for the applicant vide letter dated 05.01.2021 requested for withdrawal of the OA on the ground that the Respondent Authorities are considering to grant the relief prayed for by the applicant.

2. In view of the above said submission, the OA is closed. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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